

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

ORIGINAL APPLICATION No. O A 77 of 2021(SZ)

IN THE MATTER OF

Suo Motu proceedings initiated

based on letter received

From Justice A.V. Ramakrishna Pillai,

Former Judge, High Court of

Kerala, Chairman,

SLMC, Kerala.

:

Applicant(s)

Verses

The Chief Secretary,

Government of Kerala,

Thiruvananthapuram and Others

:

Respondent(s)And

ORIGINAL APPLICATION No. O A 442/2013(SZ)

Applicant(s) : Jith Kumar, Muthedathu

Versus

Respondent(s) : The State of Kerala & others

And

ORIGINAL APPLICATION No. O A 20 / 2017(SZ)

Abdul Basheer

Versus

Kochi Municipal Corporation & Others

ORIGINAL APPLICATION No. O A 276/2017(SZ)

Lawyers Environmental Awareness Forum

Versus

SEIAA, Thiruvananthapuram

**REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER, REGIONAL
OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE
POLLUTION CONTROL BOARD AS PER THE ORDERS DATED 27.04.2023
IN THE ABOVE APPLICATIONS**



Dated this the 5th day of May 2023

Adv. Rema Smrithi,

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT 4

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

ORIGINAL APPLICATION No. O A 77 of 2021(SZ)

IN THE MATTER OF

Suo Motu proceedings initiated

based on letter received

From Justice A.V. Ramakrishna Pillai,

Former Judge, High Court of

Kerala, Chairman,

SLMC, Kerala.

:

Applicant(s)

Verses

The Chief Secretary,

Government of Kerala,

Thiruvananthapuram and Others

:

Respondent(s)And

ORIGINAL APPLICATION No. O A 442/2013(SZ)

Applicant(s) : Jith Kumar, Muthedathu

Versus

Respondent(s) : The State of Kerala & others

And

ORIGINAL APPLICATION No. O A 20 / 2017(SZ)

Abdul Basheer

Versus

Kochi Municipal Corporation & Others

ORIGINAL APPLICATION No. O A 276/2017(SZ)

Lawyers Environmental Awareness Forum

Versus

SEIAA, Thiruvananthapuram

Index

Sl.No.	Description	Pages
1	Report filed by the Chief Environmental Engineer	1-2

Dated this the 5th day of May 2023

Adv. Rema Smrithi,

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT 4

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. O A 514 of 2019(PB)

RENUMBERED AS O A 77 of 2021(SZ)

IN THE MATTER OF

Suo Motu proceedings initiated

based on letter received

From Justice A.V. Ramakrishna Pillai,

Former Judge, High Court of

Kerala, Chairman,SLMC, Kerala.

: Applicant(s)

Verses

The Chief Secretary,

Government of Kerala,

Thiruvananthapuram and Others : Respondent(s)And

ORIGINAL APPLICATION No. O A 442/2013(SZ)

Applicant(s) : Jith Kumar, Muthedathu

Versus

Respondent(s) : The State of Kerala & others

And

ORIGINAL APPLICATION No. O A 20 / 2017(SZ)

Abdul Basheer

Versus

Kochi Municipal Corporation & Others

And

ORIGINAL APPLICATION No. O A 276/2017(SZ)

Lawyers Environmental Awareness Forum

Versus

SEIAA, Thiruvanathapuram

REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER,
REGIONAL OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE
KERALA STATE POLLUTION CONTROL BOARD

I, Baburajan P K, 52 years, S/o. Late P A Kuttappan, now working as the Chief Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulum. I am competent to and duly authorized to represent the Board. I know the facts and circumstances of the cases. The factual submissions made hereunder are true and correct to the best of my knowledge, information and belief. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying report on file and it is so humbly prayed in the interests of justice in this case.

1. It is respectfully submitted that in compliance with the order of the Hon'ble National Green Tribunal dated 27.04.2023, a meeting was convened by the Additional Chief Secretary, Environment Department, Govt. of Kerala and Addition Chief Secretary Local Self Government Department on 02.05.2023 with experts in the field to discuss about the formulation of an action plan for the removal of the burnt plastic, ash and RDF. Various options for solving the issue were discussed in detail. As decided in the meeting, a technical committee comprising the officials from the Kochi Corporation, Suchitwa mission, Kerala State Pollution Control Board, NIIST-Thiruvananthapuram and KEIL was constituted and the committee visited the Brahmapuram waste dumping yard on 04.05.2023. It is respectfully submitted that further action will be taken on the basis of technical committee report.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this the 5th day of May 2023




CHIEF ENVIRONMENTAL ENGINEER
BABURAJAN P.K.
Chief Environmental Engineer